

Regarding industrial investment promotion policy in North-East Region

SHRI VINCENT H. PALA (SHILLONG): Thank you, Sir. Investment in the North-East for the last five years has been almost come to zero. For the last 20 years, the successive Governments had promoted North-East on a different policy ?
(Interruptions)

HON. CHAIRPERSON: Baalu ji, do you want to add something?

SHRI T. R. BAALU: Sir, the statement made by Dr. Senthilkumar yesterday, our Member of Parliament was not correct. My leader Dr. M.K. Stalin has also taken note of it. He was very serious about it. He has warned the particular Member. He is facing disciplinary action. I think, I can ask my Member to express apology in the House.

SHRI VINCENT H. PALA: Sir, through you, I would like to express my deep concern about the investment in the North-East. Since 1997, up to 2017, there used to be a North East Industrial and Investment Policy for the North-Eastern region, for the investors. But now, for the last five years, there is no policy for the North-East. Therefore, the inconsistency in the policy for investment in the North-East has driven away the investors from the North-East. This has brought a lot of unemployment in the North-East. As per the records, out of 6.4 crores of MSMEs in entire India, barring Assam, only six lakh MSMEs are there in the North-East.

Therefore, I would request the Government, through you, to have a policy as soon as possible for the North-Eastern region for working and employment in the North East. A consistent policy should be given to the people of the North-East. When Dr. Manmohan Singh was there as the Prime Minister he set up a Committee for survey and to find out what is the gap between the demand and the supply in the North East. So, I would request the Government that there should be survey to see what is the demand and supply, and an appropriate policy for the North-East should be given.

Thank you.

DR. DNV SENTHILKUMAR S. (DHARMAPURI): Hon. Chairperson, Sir, the statement made by me yesterday inadvertently, if it had hurt the sentiments of the hon.

Members and sections of the people, I would like to withdraw it. I regret it and I request that the words be expunged from the record. Thank you.

HON. CHAIRPERSON: It has already been expunged. But you regret it. Now, it is over.

? (*Interruptions*)